GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.642 TO BE ANSWERED ON 02.12.2015

SCAM IN SUPPLY OF PACKAGED DRINKING WATER

642. SHRI GAURAV GOGOI:

SHRI P.R. SUNDARAM:

SHRI DALPAT SINGH PARASTE:

SHRI SULTAN AHMED:

SHRI BHARAT SINGH:

SHRI R. DHRUVA NARAYANA:

SHRI VIJAY KUMAR HANSDAK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) has busted a scam on Rail Neer worth crores of rupees and if so, the details thereof;
- (b) number of firms booked and officials of Railways identified for involvement in the scam;
- (c) the action taken or being taken against those firms and officials;
- (d)whether Railways is considering to review all its outsourced services/catering contracts in view of rampant corruption therein; and
- (e) if so, the details thereof and the steps taken or being taken by Railways to arrest such scams in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): Central Bureau of Investigation (CBI) has registered a case against two railway officials and eight private caterers under the

Prevention of Corruption Act, 1988 regarding the supply of packaged drinking water other than the prescribed 'Rail Neer' in Rajdhani/Shatabdi trains in Northern Railway. The identified officers have been placed under suspension.
